NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/532/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIMPLEX INFRASTRUCTURE LTD

NAME OF THE RESPONDENT(S)

: BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mon. C. Moham

For M/s. King & Portudge.

THREYAMBAK

Counsel for Respondent Counsel for The Pefrittena

ORDER

Counsel for petitioner present and reported ready for arguments. Counsel for respondent present and stated that he received a copy of the petition and other documents only yesterday and sought time for seeking instructions and making submissions. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)